

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-52/2006/3793/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the th 24 April, 2024.

Sub: **Casual Leave.**

Ref:- Your letter No.DJKA/3446/2024 dtd. 18.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 22.04.2024, along with station leave permission, from the afternoon of 20.04.2024 till the morning of 23.04.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-52/2006/3794/A, dated , 24-04-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.



JT. REGISTRAR (VIGILANCE)

